

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) to (d). A representation from Shri Arun Samuel, a member of the Cantonment Board, Kamptec, has been received in the Defence Ministry on 11th March, 1970. It has been alleged that sanction has been wrongly given for the construction of a house in Gora Bazar and that a temporary road has been constructed without prior sanction of the Cantonment Board. These allegations are being looked into. In addition, there are some general allegations in respect whereof details are being ascertained.

National Income for 1968-69

3569. SHRI GEORGE FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) whether the final estimates of national income for 1968-69 are now available.

(b) if so, the details thereof ;

(c) whether there has been an increase or decline in the national income as compared to the previous year ; and

(d) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :

(a) The *final estimates* of national income for 1968-69 are not yet available.

(b) to (d). Do not arise.

Extension of Kamala Embankment upto Sisapani

3570. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 585 on the 25th February, 1970 and state :

(a) whether there was an agreement with the Government of Nepal or the Government of Nepal have been seeking extension of the Kamala Embankments upto Sisapani ;

(b) if so, the reaction of Government thereon ; and

(c) what is the cause of delay in the project report being finalised by the State Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). His Majesty's Government of Nepal had agreed in principle to the construction of embankments on both sides of the Kamala River in continuation of embankments existing in the Indian territory. A joint-survey relating to this work was carried out by the engineers of His Majesty's Government of Nepal and the Government of Bihar. The project report is to be finalised after an agreed alignment of the proposed embankment is decided upon in consultation with the Nepal Government.

Violation of Air Space by Pakistani Planes near Kutch

3571. SHRI YASHPAL SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether his attention has been drawn to the reported speech made by Dr. Mahipat Rai Mehta, in Gujarat Assembly, on 25th February, 1970 alleging that Pakistani planes are violating Indian air space near Kutch ;

(b) if so, whether any inquiry has been made into that ; and

(c) if so, the results thereof ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) There is no truth in the allegation.

Grant of Foreign Exchange or Import Licence to Tamil Nadu Government

3572. SHRI S. K. SAMBANDHAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Tamil Nadu Government has applied for Foreign Exchange or Import Licence to import Special Stainless Steel ;

(b) the amount of Foreign Exchange involved ;

(c) the date on which the application was received and the date on which action was taken ; and

(d) if no action has been taken the reasons therefor ?